

Contract with M/s. Binny and Co. for Meehanite Casting for Haldia Dock

6616. SHRI SUSHIL KUMAR DHARA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that a contract had been entered into with M/s Binny and Co. for meehanite casting for Haldia Dock; and

(b) if so, the reasons for termination of the same?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) The contractor who had entered into a sub-contract for supply of meehanite castings with M/s. Binny Engineering Company, terminated the same as a result of controversies with the sub-contractor in respect of inspection, testing and specifications of the castings.

The case is now under investigation by C.B.I.

Clash in BHEL, Haridwar

6617. SHRI RAM SEWAK HAZARI.

SHRI CHITTA BASU:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there was an encounter between the workers of Bharat Heavy Electricals, Haridwar and CISF personnel on 23rd March, 1978;

(b) if so, the causes thereof and the loss of life and property suffered as a result thereof; and

(c) whether Government propose to conduct any inquiry into this matter and the measures taken to ensure that such incidents do not recur?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Yes, Sir.

(b) In connection with the production of identity card there ensued an altercation between a worker and the personnel of Central Industrial Security Force (CISF) on duty. The workman concerned alleged that he was man-handled by an Assistant Sub-Inspector of CISF and this was the main cause for the riotous situation and fight between the workers and the CISF personnel. The CISF personnel have stated that they resorted to lathi charge and firing in self defence. The actual causes are being investigated by the Uttar Pradesh Police. In the incident 23 workers received injuries, including 8 who suffered gun-shot wounds. 110 CISF personnel were injured, including two Asstt. Commandants who received serious injuries. One Assistant Sub-Inspector, CISF who was admitted to the Hardwar Hospital succumbed to his injuries. The loss of property has been assessed at about Rs. 50,000/-.

(c) The whole incident is being inquired into by UP Police on the basis of complaints filed by both sides. Precautionary measures to ensure avoidance of such incidents have already been taken by (i) improving the communication between workmen and management and (ii) by making a provision for a mobile armed reserve with flying squad for which the U.P. Govt. have been approached for assistance.

Per Capita Income

6618. SHRI B. C. KAMBLE: Will the Minister of PLANNING be pleased to state:

(a) per capita income as on the end of each of the Five Year Plans, of Scheduled Castes, Scheduled Tribes socially and educationally backward classes, the weaker sections mentioned in Article, 46 of the Constitution of India;

(b) reasons for such a low rate of per capita income of these people; and